

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 35 of 2012

Dated: 19th March, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**The Electricity Department, Union
Territory of Daman**

... Appellant(s)

Versus

Joint Electricity Regulatory Commission

.....Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Dinesh Kapoor for R.1

ORDER

As agreed by the learned counsel for the parties, Post the
matter on **27.03.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/mk